## FACT-SHEET on FOOD SAFETY

**Name of State:** ARUNACHAL PRADESH

<table>
<thead>
<tr>
<th>Sr.No.</th>
<th>Subject</th>
<th>Information</th>
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<tbody>
<tr>
<td>1</td>
<td>State/UT</td>
<td>Arunachal Pradesh (area 83,743 sqkm)</td>
</tr>
<tr>
<td>2</td>
<td>State Population as per 2011</td>
<td>13.84 lakhs</td>
</tr>
<tr>
<td>3</td>
<td>Number of districts</td>
<td>20 (twenty)</td>
</tr>
</tbody>
</table>
| 4      | Name and designation of the Food Safety Commissioner | Sh. Ashish Chandra Verma, IAS  
Commissioner (Health & Family Welfare)  
cum Commissioner Food Safety  
Government of Arunachal Pradesh  
Commissioner (Health & Family Welfare)  
cum Commissioner Food Safety  
Government of Arunachal Pradesh  
Civil Secretariat : ITANAGAR-791111  
(M) 9436898989  
Telefax : 0360-2211170  
Email: ktayeng@rediffmail.com  
Email: arunachalfoodsafety@yahoo.co.in |
| 5      | Contact Details & E-Mail                         | **Shri U.K.MITRA**  
Deputy Food Safety Commissioner  
(M) 9436042545  
Food Safety Unit  
Directorate of Health Services  
NAHARLAGUN – 791110  
Arunachal Pradesh  
Tel : 0360-2244513  
0360-2244183  
FAX 0360- 2247340  
E-Mail: arunachalfoodsafety@yahoo.co.in  
E-Mail: ria_mitra10@yahoo.com  
- Delegated functions U/S 30(3) of FSSA,2006  
- 1 full-time D O for the Capital District of Papum Pare.  
- 21 District Medical Officers are notified as ex-officio DO for respective districts. |
| 6      | Nodal Officer & Contact Details                   | **Shri U.K.MITRA**  
Deputy Food Safety Commissioner  
(M) 9436042545  
Food Safety Unit  
Directorate of Health Services  
NAHARLAGUN – 791110  
Arunachal Pradesh  
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E-Mail: ria_mitra10@yahoo.com  
- Delegated functions U/S 30(3) of FSSA,2006  
- 1 full-time D O for the Capital District of Papum Pare.  
- 21 District Medical Officers are notified as ex-officio DO for respective districts. |
| 7      | Number of D.O. full time or part-time (attach detailed list) | 22 Additional Deputy Commissioners attached to the district (HQ) have been notified as AO for respective districts. Detailed attached. |
| 8      | Number of Adjudicating Officers(attach detailed list) Number of case filed before them, decided and current pendency status. | 3 (Three Full-Time Posts of) FSO's.  
- Area of jurisdiction over 6–8 districts having contiguity. Detailed list attached  
- NIL. As of now the services and facilities of the ASSAM STATE PUBLIC HEALTH LABORATORY, Guwahati is being utilized on payment basis as per an agreement between the Government of Assam and Arunachal Pradesh since 1988. |
| 9      | Number of FSO full time or part-time (attach detailed list) | 3 (Three Full-Time Posts of) FSO's.  
- Area of jurisdiction over 6–8 districts having contiguity. Detailed list attached  
- NIL. As of now the services and facilities of the ASSAM STATE PUBLIC HEALTH LABORATORY, Guwahati is being utilized on payment basis as per an agreement between the Government of Assam and Arunachal Pradesh since 1988. |
| 10.    | Status of state Food Laboratories. Total number, number of functional laboratories(state labs and authorized laboratories) | NIL  
- As of now the Food Analyst to Government of Assam (Assam State PH Laboratory, Guwahati) is notified as the Food Analyst for Arunachal Pradesh. Notification No. MFS- |
| 11     | Number of Food Analyst(attach detailed list)      | NIL  
- As of now the Food Analyst to Government of Assam (Assam State PH Laboratory, Guwahati) is notified as the Food Analyst for Arunachal Pradesh. Notification No. MFS- |
<p>| | | |</p>
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<tbody>
<tr>
<td>15</td>
<td>Status of Licence granted and the No. of pending applications with the state Authorities, along with maximum and minimum time</td>
<td><strong>Granted</strong>: 2054  <strong>Pending</strong>: nil</td>
</tr>
<tr>
<td>16</td>
<td>Food Business Units Registered</td>
<td>6839</td>
</tr>
<tr>
<td>17</td>
<td>Whether Steering Committee is constituted.</td>
<td><strong>Yes</strong> vide Notification No. MFS-12/2012 Dated 29.11.2013</td>
</tr>
<tr>
<td>18</td>
<td>Whether Tribunal is Established? If yes is it operational by now.</td>
<td><strong>Yes</strong> (U/S 70(3) of FSSA Notification No. MFS 07/2010 Dated 12.12.11. The District and Session Judge Yupia is the presiding Officer.</td>
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</table>

**ANNUAL FOOD TESTING REPORT(2016-2017)**

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<thead>
<tr>
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<tbody>
<tr>
<td>19</td>
<td>Number of Food Samples collected during the year 2017-18</td>
<td>270</td>
</tr>
<tr>
<td>20</td>
<td>Number of Food Samples analyzed during the year 2015-16</td>
<td>269</td>
</tr>
<tr>
<td>21</td>
<td>Number of Food Samples found adulterated, unsafe, sub-standard and misbranded during the year 2015-16</td>
<td><strong>Unsafe</strong>: 01  <strong>Misbranded</strong>: 05  <strong>Sub-standard</strong>: 03  <strong>Total</strong>: 09</td>
</tr>
<tr>
<td>22</td>
<td>Number of cases launched against FBOs during the year</td>
<td><strong>criminal</strong>: 04  <strong>civil</strong>: 07  <strong>Total</strong>: 11</td>
</tr>
<tr>
<td>23</td>
<td>Number of convictions and penalties against FBO's during the time period including compounding</td>
<td>* Convictions:- nil  * Penalties:- 09</td>
</tr>
<tr>
<td>24</td>
<td>Amount raised through Convictions and Penalties against FBO's during the time period</td>
<td>* Convictions:- nil  * Penalties :- Rs. 75,500/-</td>
</tr>
</tbody>
</table>

*Updated on 25.04.2018*